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C.A.No. 1026 OF 2003
ITEM No.3

Court No. 1

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No. 3 in Civil Appeal No.1026/2003

UNION OF INDIA

Appellant (s)

VERSUS

GAGAN KUMAR

Respondent (s)

(for early hearing and Office Report)

Date : 27/09/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN
HON'BLE MR. JUSTICE P.P. NAOLEKAR

For Appellant (s)Mr. Rajeev Datta, Sr. Adv.
Mrs. Vimla Sinha, Adv.
Mr. S.N. Terdal, Adv.

Mr. B.V. Balaram Das,Adv.

For Respondent/ (s)
Applicant

Mr. Jitendra Mohan Sharma,Adv.

UPON hearing counsel the Court made the following
O R D E R

I.A. NO. 3
No orders.

(Ajay Kr. Jain)
(Radha R. Bhatia)

Court Master
Court Master